

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE V.G.ARUN

THURSDAY, THE 30TH DAY OF APRIL 2020 / 10TH VAISAKHA,  
1942

BAIL APPL.TMP NO. 107 OF 2020

(CRIME NO.354/2020 OF AMBALAPUZHA POLICE STATION)

PETITIONER/ACCUSED:

SAJEER S, AGED 25,  
S/O.ABDUL SHUKKOOR,  
PALLIPARAMBIL HOUSE,  
KAKKAZHAM P.O,  
AMBALAPUZHA,  
ALAPPUZHA

BY ADV. K.R VINOD

RESPONDENTS:

1.STATE OF KERALA REPRESENTED BY  
THE PUBLIC PROSECUTOR,  
HIGH COURT OF KERALA,  
KOCHI -682 031

2.THE SUB INSPECTOR OF POLICE  
AMBALAPUZHA POLICE STATION  
PIN 688561

BY PUBLIC PROSECUTOR SMT.M.K.PUSHPALATHA

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION  
ON 30.04.2020, THE COURT ON THE SAME DAY PASSED THE  
FOLLOWING:

**V.G.ARUN, J.**

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**B.A. TMP No. 107 of 2020**  
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**Dated this the 30<sup>th</sup> day of April, 2020.**

**ORDER**

The undertaking that the petitioner will not be arrested, will  
continue till the next posting date.

Post on 5.5.2020

**V.G.ARUN  
JUDGE**

MMG/30.4.2020